

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

19

C.P No. 69/(MAH)/2017
M.A. No. 533/2017,
487/2017 & 480/2017

CORAM:

Present:


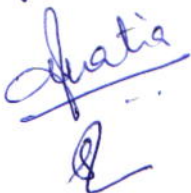


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.
V/s.
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Ajay Pawar & Adv. Vihari Bharti	Adv for I&B	 
2.	General M. Arif Docter also Advocate Ms. Sonali Aggarwal i/b M/s. Junnarkar & Associates	Advocates for financial creditors	
3.	Adv. Karun Jhangiani i/b M/s. JJ Associates	Adv. for MPCPL, Malvi Ranchoddas & Co. V. C. Shah & Co.	

ORDER

MA 533/2017, 487/2017 & 480/2017 in CP No.69/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)